

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2785
ANSWERED ON:14.03.2013
IRRIGATION BY CANALS
Pandey Saroj

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the percentage area of agricultural land which has been brought under canal irrigation in Chhattisgarh and Jharkhand;
- (b) whether the Union Government has formulated any action plan for providing the facility of canals to the remaining areas; and
- (c) if so, the time by which the facility is likely to be made available to these areas?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) As informed by Central Water Commission, the percentage area of agricultural land which has been provided net canal irrigation during year 2009-10 in the States of Chhattisgarh and Jharkhand are 15.62 and 0.12 respectively.

(b) & (c) Water being a State subject, planning, execution and operation and maintenance of Irrigation projects are carried out by the State Government from their own resources and as per their own requirement and priority of works. The Union Ministry of Water Resources provides assistance and guidance to the State Governments for such works. The State Governments make proposals in the form of Detailed Project Report (DPR) of a particular project identifying the area to be benefitted by the project. The techno-economical appraisal of such DPRs (only Major and Medium projects) is carried out by Central Water Commission for the approval of the project by Technical Advisory Committee (TAC) & Investment Clearance by Planning Commission.